NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/174/ (IB)/2017 NAME OF THE PETITIONER(S) : SUOLIFICIO LINEA ITALIA INDIA PVT LTD NAME OF THE RESPONDENT(S) : ZARAAS SHOES PVT LTD **UNDER SECTION** : 433 (e)(f) S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

1. S. SOUMDARARAJAN Coursel for Rehitmen Operational credit

ORDER

Counsel for petitioner present. While hearing submissions, it is submitted that the petitioner has not filed bank statement u/s 9(3)(c) and other required statutory formalities to be complied as per IB Code, 2016 and in view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs. Therefore, the matter stands abated.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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